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Production of Black and White and Colour Televisions

2085. SHRI R. JEEVARATHI-NAM: Will the PRIME MINISTER be pleased to state:

(a) the total number of black and white and colour TV sets being produced in the country annually;

(b) whether some colour TV kits are also being imported; if so, the details thereof; and

(c) the names of the Indian companies which have been given loans to manufacture colour televisions?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) The annual production of TV sets during the last 3 years is as follows:—

(Million Nos.)

Year	B & W TV	CTV
1988	4.4	1.3
1989	4.0	1.2
1990	3.6	1.2

(b) As per Government policy, import of TV sets is not permitted except as per personal baggage rules.

(c) No loan has been given to Indian companies by the Central Government to manufacture TV Receivers.

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Closure of Gorakhpur Fertilizer Plant

2086. SHRI HARIKEWAL PRASAD: Will the PRIME MINISTER be pleased to state:

(a) whether the fertilizer plant at Gorakhpur in Uttar Pradesh is still lying closed,

(b) if so, the reasons therefor and the amount of revenue lost so far therefrom; and

(c) the time by which the Government propose to reopen this plant?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) Yes, Sir.

(b) and (c) An accident took place on 10th June, 1990 on account of bursting of gas pipeline. Thereafter, FCI was directed by Directorate of Factories, Government of Uttar Pradesh to get health survey done by third party before re-starting the plant. A detailed health survey is being conducted and is likely to be completed by October, 1991. The loss of revenue is Rs. 17.22 crores so far. Decision regarding re-starting of the plant will be taken on receipt of the health survey report of the plant.

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[Translation]

Backlog of SC/ST Vacancies

2087. SHRI RAM NARAIN BERWA: Will the PRIME MINISTER be pleased to state:

(a) the backlog of vacancies reserved for Scheduled Castes and Scheduled Tribes in Central Government services in the last three years;

(b) whether the Government propose to conduct a special recruitment drive for clearing this backlog;

(c) whether the Government propose to provide legal protection to the provisions of clearing the backlog; and

(d) if so, by what time?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) The backlog of reservations for Scheduled Castes and Scheduled Tribes in the Central Government services as reported by various Ministries/Departments of the Central Government in the last three years are 43504, 35647 & 31928.

(b) Yes, Sir.

(c) and (d) To clear the backlog of Scheduled Castes and Scheduled Tribes vacancies, executive instructions

have been issued on 25-4-89 banning dereservation in direct recruitment. These instructions are considered adequate.

Land in Possession of Hindustan Salt Limited

2088. **SHRI RAM NARAIN BERWA**: Will the **PRIME MINISTER** be pleased to state:

(a) the area of land in the possession of Hindustan Salt Limited in Sambhar Lake for production of salt;

(b) whether it is a fact that this public undertaking is unable to produce salt in the entire land; and

(c) if so, whether Government propose to allot aforesaid unutilised land to the educated unemployed so that these youths can get employment?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) 19200 Acres, Sir

(b) The entire area in possession of Sambhar Salts Ltd. (a subsidiary of Hindustan Salts Ltd.) is not fit for salt production. However, the Company is utilising the suitable land to the maximum extent possible.

(c) No, Sir.

[English]

Employment Generating Schemes

2089. **DR. KARTIKESWAR PATRA**: Will the Minister of **PLANNING AND PROGRAMME IMPLEMENTATION** be pleased to state:

(a) whether the Government have any proposal for creating employment opportunities for one crore unemployed youths every year; and

(b) if so, the details of the plans and programmes chalked out in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARD-

WAJ): (a) and (b) The employment goal of the Government is to create in the country as a whole one crore new jobs every year. The Eighth Five Year Plan would seek to reflect this goal. Details of the employment strategy to achieve this goal would be incorporated in the Plan document.

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Quality of Rural Life

2090. **SHRI BHAGEY GOBARDHAN**: Will the Minister of **PLANNING AND PROGRAMME IMPLEMENTATION** be pleased to state:

(a) the ingredients of the 'quality of life' with reference to the poor in India;

(b) the inputs required for improving the quality of life of the poor; and

(c) the success achieved so far by the Government in improving the quality of life of the poor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): (a) and (b) Quality of rural life, with particular reference to households living below the poverty line, depends primarily on their levels of income and also on the availability of basic services and facilities of social consumption in all areas upto a nationally accepted norm within a specific time frame. Improvement in the income levels of the poor households is sought to be achieved by vigorous implementation of various development programmes and also the poverty alleviation programmes through activities under Integrated Rural Development Programme (IRDP) and Jawahar Rozgar Yojana (JRY) which provide self-employment and wage-employment respectively to the rural poor. At the same time, Minimum Needs Programme (MNP) which covers components like Elementary Education, Adult Education, Rural Health, Rural Water Supply, Rural Roads, Rural Electrification, Rural Housing, Nutrition, Rural Domestic Cooking Energy,